



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE.]

Web :www.ghconline.gov.in

[For Wednesday, 14th March 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES.]

[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF SUPPLEMENTARY LIST, IF TIME PERMITS.]

[AT 10:30 AM]

**BEFORE:
HONOURABLE THE CHIEF JUSTICE**

COURT NO.: 1

[SINGLE BENCH]

[THIS BENCH WILL SIT AT 2:15 P.M.]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1.	W.P.(CrI.)/8/2017	RADHE SHAW Versus THE STATE OF ASSAM AND 7 ORS.	MS.P SAHARIA MR.P MAHANTA	GA, ASSAM MR.N K KALITA MRS.J M KONWAR(R- 6,7&8) ADDL PP,ASSAM MR.R SALOI(R- 6&8) MR.R KALITA(R- 6&8)
	REMARK : WITH OFFICE NOTE			
	WITH I.A.(CrI.)/687/2017	RADHE SHAW Versus THE STATE OF ASSAM AND 7 ORS.	MR.P MAHANTA MS.P SAHARIA	GA, ASSAM

Causelists generated on 13/02/2018 18:17:25



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[AT 10:30 AM]

BEFORE:
HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI

COURT NO.: 3

[SINGLE BENCH]

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 05-03-2018 TO 04-05-2018
(RELATING TO CIVIL BENCH - IV) ALONG
WITH THE FOLLOWING MATTERS.]**

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1.	Cont.Cas(C)/105/2018	KOKRAJHAR, GOSSAIGAON AND CHIRANG DISTRICT RELIEFS CO-ORDINATION COMMITTEE AND 10 ORS. Versus M.G.V.K. BHANU AND 6 ORS.	MR. A K HUSSAIN MR A HAQUE MR B HUSSAIN	
2.	WP(C)/902/2018	MS. PRANAMI HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R K DUTTA MR M BEZBARUAH MR. U J SAIKIA	GA, ASSAM
REMARK : P/APPEARENCE, FIXED				
3.	WP(C)/1368/2018	56 NO. JORUAR CHAR GAON PANCHAYAT AND 7 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K SARMA MR. D KALITA MR. N KALITA MR H J TAMULI	GA, ASSAM SC, ASEC
REMARK : FIXED				
4.	WP(C)/1371/2018	FALIMARI GAON PANCHAYAT AND 14 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K SARMA MR D KALITA MRS N KALITA MR H J TAMULI	GA, ASSAM SC, ASEC
REMARK : FIXED				
5.	WP(C)/1374/2018	GOURIPUR ANCHALIK PANCHAYAT AND 7 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K SARMA MR. D KALITA MRS. N KALITA MR. H J TAMULI	GA, ASSAM SC, ASEC
REMARK : FIXED				
6.	WP(C)/1419/2018	JENGRAI GAON PANCHAYAT SAMABAY SAMITI LTD. AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A SARMA MR S CHOUDHURY MR. K KALITA	SC, CO OP GA, ASSAM

7.	WP(C)/1422/2018	FLOWER VALLEY AGRO-TECH (P) LTD. AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A S TAPADER MS C M DEKA MR. A M ALAMAN MR H I CHOUDHURY MR. D HUSSAIN	GA, ASSAM
8.	WP(C)/1426/2018	BIREN BHORALI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS. T SOM MR H DAS	GA, ASSAM
9.	WP(C)/1428/2018	ANANTA GOGOI Versus IDBI BANK LTD. AND 5 ORS.	MR. R MAZUMDAR MR. U SARMA MR H BEZBARUA MRS P RAI	
10.	WP(C)/1431/2018	SAYED ALI Versus THE STATE OF ASSAM AND 13 ORS.	MR. M AHMED MR. M HASHAN	GA, ASSAM
11.	WP(C)/1432/2018	DHONIPUR S.S. LTD. AND 13 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M H LASKAR MR. S ROY	
ADMISSION				
12.	WP(C)/4332/2016	UTTAM BARUAH AND 22 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.N N B CHOUDHURY MR.M P CHOUDHURY MR.S BATHARI	MR.Y DOLAY MR. A HASAN MR. N HASAN MR. C CHAKRAVARTY MS. S KAKOTI MR. S BORTHAKUR MR. R HAZARIKA SC, BSNL GA, ASSAM SC, GMC MR.S K BHATTACHARYYA(R-6) MR.B SINHA(R-6)
REMARK : FIXED				
ORDERS				
13.	I.A.(Civil)/720/2018	FOOD CORPORATION OF INDIA AND ANR Versus M/S G.B. CHOUDHURY HOLDING PVT. LTD.	MR. P K ROY MS. M DUTTA MR A CHAKRABORTY MR. S K CHAKRABORTY	MR. B CHAKRABORTY MS. P HAZARIKA
REMARK : B/O				
WITH				
	WP(C)/7988/2017	M/S. G.B.CHAUDHURY HOLDINGS PVT. LTD. Versus FOOD CORPORATION OF INDIA AND ANR.	MR.B CHAKRABORTY MS.P SARMA MS.P HAZARIKA MR.S HUSSAIN	SC, F C I MRS.A CHAKRABORTY MR.P K ROY

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9.	WP(C)/1399/2018	RABINDRA CHANDRA ARJYA @ RABINDRA ARJYA @ RABINDRA NATH ARJYA @ RABI ARJYA Versus UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA MR. A H M R CHOUDHURY	ASSTT.S.G.I. SC, NRC SC, ELECTION COMMISSION. SC, F.T
10.	WP(C)/1424/2018	HAJERA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI GA, ASSAM MS. M KHATUN MR. A MAHANTA MR. K LAHKAR	ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. SC, NRC

REMARK : B/O

Causelists generated on 13/02/2018 18:17:53

LEAVE NOTE OF ADVOCATES FOR 14/03/2018

1)	MR M SINGH	02-01-2018	To	02-04-2018
2)	MS. D SHARMA	06-02-2018	To	12-04-2018
3)	MS. A DAS	06-02-2018	To	16-03-2018
4)	MR. T N SRINIVASAN	23-02-2018	To	22-03-2018
5)	MR. K D CHETRI	26-02-2018	To	26-03-2018
6)	F BEGUM	27-02-2018	To	29-04-2018
7)	MR. P KHATANIAR	05-03-2018	To	14-03-2018
8)	MR U SARMA	28-02-2018	To	15-03-2018
9)	MISS. M DAS	07-03-2018	To	20-03-2018
10)	MR. R ALI	05-03-2018	To	15-03-2018
11)	MS. A DEVI	05-03-2018	To	20-03-2018
12)	MR. D K DAS	05-03-2018	To	14-03-2018
13)	MR A KUNDU	07-03-2018	To	20-03-2018
14)	MR. B SINHA	07-03-2018	To	23-03-2018
15)	MR. S K SINHA	07-03-2018	To	02-04-2018
16)	MR. P PATHAK	07-03-2018	To	29-03-2018
17)	MR. R K JAIN	08-03-2018	To	18-03-2018
18)	MR. S BARUAH	08-03-2018	To	16-03-2018
19)	MR. D BARUA	08-03-2018	To	16-03-2018
20)	MS. M DEKA	09-03-2018	To	28-03-2018
21)	MR. I ROFIQUE	09-03-2018	To	28-03-2018
22)	MR G R DEV	12-03-2018	To	21-03-2018
23)	MD B ZAMAN	09-03-2018	To	28-03-2018
24)	MR G C SHARMA	12-03-2018	To	19-03-2018
25)	MR G GOSWAMI	12-03-2018	To	18-03-2018
26)	MR. D DAS	12-03-2018	To	16-03-2018
27)	MR. R A CHOUDHURY	12-03-2018	To	26-03-2018
28)	MR. P P BARUAH	12-03-2018	To	14-03-2018
29)	MR. M KHATANIAR	12-03-2018	To	14-03-2018
30)	MR. R DE	14-03-2018	To	16-03-2018
31)	MR. R DAS	14-03-2018	To	15-04-2018
32)	MR. J SARMAH	12-03-2018	To	26-03-2018
33)	MR. D BORAH	13-03-2018	To	23-03-2018
34)	MR. D PATHAK	13-03-2018	To	23-03-2018
35)	MR. U C DAS	14-03-2018	To	16-03-2018
36)	MR. S P CHOUDHURY	14-03-2018	To	17-03-2018
37)	DR R C BORPATRA GOHAIN	14-03-2018	To	16-03-2018



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[AT 10:30 AM]

BEFORE:
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
COURT NO.: 6

[SINGLE BENCH]

[CIVIL BENCH - II]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1.	I.A.(Civil)/3292/2017 In WP(C)/1296/2017 REMARK : FIXED WITH WP(C)/1296/2017 with I.A.(Civil)/3292/2017	SHANKAR RANJAN PAUL Versus RATNA DUTTA @ RATNA ROY AND 7 ORS	MR.U K NAIR	MR.D NANDI MS.P SARMAH MS.S ROY SC, SECONDARY EDUCATION
		RATNA DUTTA @ RATNA ROY Versus THE STATE OF ASSAM AND 6 ORS.	MS.S ROY MS.P SARMAH MR.D NANDI	B SARKAR MR.U K NAIR(R-8) SC, SECONDARY EDUCATION
ORDERS				
2.	WP(C)/489/2018 REMARK : FIXED	AYSHA KHATUN Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MS. N NASRIN	SC, ELEMENTARY EDUCATION SC, SSA

Causelists generated on 13/02/2018 18:18:06



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[AT 10:30 AM]

BEFORE:
HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO.: 9

[SINGLE BENCH]

[**CIVIL BENCH - I**
THIS BENCH WILL TAKE UP SPECIAL HEARING
LIST DATED 05-03-2018 TO 04-05-2018
(RELATING TO CIVIL BENCH - I CRP & MFA
MATTERS) ALONG WITH THE FOLLOWING
MATTERS.]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1.	CRP(I/O)/70/2018	NIZAM UDDIN AND ORS. Versus JAMAL ALI AND ORS.	MD H R AHMED	
2.	CRP(I/O)/71/2018	TAPAN DAS AND ANR. Versus ASHIYANA BUILD CON.	MR. B D DEKA MR. R B GOHAIN MR. M DAS MR. P MAHANTA	
ADMISSION				
3.	FAO/9/2018	MD. IMRAN HUSSAIN AND 2 ORS, Versus MUSTAFA SHAIDUL ISLAM AND 3 ORS,	MR. A BISWAS MR. R KALITA MR. H DAS	
4.	FAO/10/2018	DR KESHARI CHAND GOEL Versus SRI DINESH KR AGARWAL AND 4 ORS	MR. D MOZUMDER MR. S BISWAS	
WITH				
	I.A.(Civil)/787/2018	DR KESHARI CHAND GOEL Versus SRI DINESH KR AGARWAL AND 4 ORS	MR. D MOZUMDER MR. S BISWAS	
ORDERS				
5.	El.Pet./1/2015 with I.A.(Civil)/764/2016 I.A.(Civil)/3884/2017 I.A.(Civil)/4173/2017 I.A./684/2016	SMT. ZENEISIILE ATE LOUCII Versus NEIPHREZO KEDITSU	MS.M GOSWAMI MR.S BHARALI MR.A CHOWDHURY MR.D CHOWDHURY MR.N K NEOG MR.M DAS MS.B CHOWDHURY	MS.A CHOUDHURY MR.P KHATANIAR

REMARK : EVIDENCE ON AFFIDAVIT OF THE RESPONDENT, CROSS EXAM OF RW - 1,[CROSS EXAM OF PW- 1,PW- 2,PW- 3,PW- 4(4 FILES)], BY SLIP,FIXED



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[AT 10:30 AM]

BEFORE:
HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN
COURT NO.: 11

[SINGLE BENCH]

[CRIMINAL SINGLE BENCH

THIS BENCH WILL TAKE UP HEARING LIST
DATED 05-03-2018 TO 04-05-2018
(RELATING TO CRIMINAL SINGLE BENCH - I)
ALONG WITH THE FOLLOWING MATTERS---

N.B.:- NO ADJOURNMENT WILL BE GIVEN
BY THE HON'BLE COURT SPECIALLY IN THE
'P.C. ACT.' MATTERS.]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
			MOTION	
1.	CrI.Pet./1041/2017	AMAL DAS @ AMAR DAS Versus THE STATE OF ASSAM AND ANR.	MR.J RABHA MR.T DEURI MRN BAKHSH	PP, ASSAM
	REMARK : FIXED			
2.	CrI.Rev.P./84/2018	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR A ALI MS. M KHATUN MRS. A MAHANTA MS K LAHKAR	PP, ASSAM
	REMARK : B/O			
3.	CrI.Pet./196/2018	SANJAY KUMAR JAIN Versus THE STATE OF ASSAM AND ANR.	MR. S M MOLLAH MRS S BEGUM	PP, ASSAM
4.	CrI.Pet./197/2018	DEBASIS BORPUJARI Versus THE STATE OF ASSAM AND ANR.	MR SK N MAHAMMAD MR. N BARUAH MR. SK S N MOHAMMAD	PP, ASSAM
5.	CrI.Pet./198/2018	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM AND 2 ORS.	MR. D A KAIYUM MR E HUSSAIN MR. S H RAHMAN	PP, ASSAM
6.	CrI.Pet./199/2018	PRANJAL HANDIQUÉ Versus THE STATE OF ASSAM AND 2 ORS.	MR. M BISWAS MR. J P MORE A BARUAH	PP, ASSAM

7.	CrI.Pet./200/2018	ABUL KALAM AHMED @ ABUL KALAM Versus THE STATE OF ASSAM AND ANR. (B)	MR J AHMED MR S ISLAM MS. S R SAIKIA	PP, ASSAM
	REMARK : B/O WITH I.A.(CrI./)167/2018	MD ABUL KALAM AHMED @ ABUL KALAM Versus THE STATE OF ASSAM AND ANR	MR J AHMED MR S ISLAM MS. S R SAIKIA	PP, ASSAM
8.	AB/691/2018	MEHER ZAMAL SK. @ MEHR ZAMAN Versus THE STATE OF ASSAM	MR. A AHMED MR I U CHOUDHURY	PP, ASSAM
BAIL HEARING				
9.	AB/120/2018	DEVAJIT GOGOI Versus THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM
	REMARK : FIXED			
ORDERS				
10.	CrI.L.P./121/2017	SHAHADAT ALI Versus MAZIBAR RAHMAN AND ANR,	MR.M R CHOUDHURY MR.K KALITA MS.S KANUNGOE MR.I H SAIKIA	MR H R A CHOUDHURY, SR.ADV. MR A S ALI MRS F BEGUM MR A MANNAF PP, ASSAM
	REMARK : FIXED WITH CrI.A./306283/2017 (Filing No)	SHAHADAT ALI Versus MAZIBAR RAHMAN AND ANR	MS.S KANUNGOE MR.I H SAIKIA	MR. PP, ASSAM PP, ASSAM
11.	CrI.Pet./1031/2017	AMAN SHAHU Versus BANAJIT THAKURIA AND ANR	MS.M DEV MRS.A BASUMATARY MS.P DEB MS.N DEB	PP, ASSAM
	REMARK : WITH OFFICE NOTE			
12.	CrI.L.P./21/2018	ISHWAR CHAND SINHA Versus SRI JAY NARAYAN JHA	MR. A K RAI MS. N RAI MR. D SARMAH MR. T BHARALI	
	REMARK : B/O WITH CrI.A./141/2018 (Filing No)	ISHWAR CHAND SINHA Versus JAY NARAYAN JHA		

Causelists generated on 13/02/2018 18:18:39



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[AT 10:30 AM]

BEFORE:
HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO
COURT NO.: 12

[SINGLE BENCH]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1.	MACApp./125/2018	THE NEW INDIA ASSURANCE CO. LTD. Versus MD REHIM ALI BARBHUIYA AND 2 ORS	MR. S DUTTA MS. S MOCHAHARI MS. M GAZLOO MR. SIDHANT DUTTA MR. C SHARMA MS. N MODI MS. M CHOUDHURY	
	WITH I.A.(Civil)/662/2018	THE NEW INDIA ASSURANCE CO. LTD. Versus MD REHIM ALI BARBHUIYA AND 2 ORS	MR. S DUTTA MS. S MOCHAHARI MS. M GAZLOO MR. SIDHANT DUTTA MR. C SHARMA MS. N MODI MS. M CHOUDHURY	
ORDERS				
2.	I.A.(Civil)/630/2018	NEW INDIA ASSURANCE CO. LTD. Versus MD SAFULLA ALI AND 2 ORS	MR. K K BHATRA MR. M KASHYAP MS. M MORE MR. A SAIKIA MR. R K BHATRA	
	WITH I.A.(Civil)/632/2018	NEW INDIA ASSURANCE CO. LTD. Versus MD SAFULLA ALI AND 2 ORS	MR. K K BHATRA MR. M KASHYAP MS. M MORE MR. A SAIKIA MR. R K BHATRA	
	WITH MACApp./121/2018	NEW INDIA ASSURANCE CO. LTD. Versus MD SAFULLA ALI AND 2 ORS	MR. K K BHATRA MR. M KASHYAP MS. M HORE MR. A SAIKIA MR. R K BHATRA	
3.	I.A.(Civil)/638/2018	THE MANAGING DIRECTOR ASSAM TRANSPORT CORPORATION LTD Versus MD. HASHIM ALI AND ANR	MR. S K BARKATAKI MS. B SHARMA MR. D K NATH	
	WITH			

I.A.(Civil)/636/2018

THE MANAGING DIRECTOR
ASSAM TRANSPORT
CORPORATION LTD

MR. S K BARKATAKI
MS. B SHARMA
MR. D K NATH

Versus

MD. HASHIM ALI AND ANR

WITH

MACApp./122/2018

THE MANAGING DIRECTOR
ASSAM TRANSPORT
CORPORATION LTD

MR. S K BARKATAKI
MS. B SHARMA
MR. D K NATH

Versus

MD HASHIM ALI AND ANR

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LEAVE NOTE OF ADVOCATES FOR 14/03/2018

1)	MR M SINGH	02-01-2018	To	02-04-2018
2)	MS. D SHARMA	06-02-2018	To	12-04-2018
3)	MS. A DAS	06-02-2018	To	16-03-2018
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19)	MR. D BARUA	08-03-2018	To	16-03-2018
20)	MS. M DEKA	09-03-2018	To	28-03-2018
21)	MR. I ROFIQUE	09-03-2018	To	28-03-2018
22)	MR G R DEV	12-03-2018	To	21-03-2018
23)	MD B ZAMAN	09-03-2018	To	28-03-2018
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25)	MR G GOSWAMI	12-03-2018	To	18-03-2018
26)	MR. D DAS	12-03-2018	To	16-03-2018
27)	MR. R A CHOUDHURY	12-03-2018	To	26-03-2018
28)	MR. P P BARUAH	12-03-2018	To	14-03-2018
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34)	MR. D PATHAK	13-03-2018	To	23-03-2018
35)	MR. U C DAS	14-03-2018	To	16-03-2018
36)	MR. S P CHOUDHURY	14-03-2018	To	17-03-2018
37)	DR R C BORPATRA GOHAIN	14-03-2018	To	16-03-2018



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[AT 10:30 AM]

BEFORE:
HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO.: 13

[SINGLE BENCH]

[CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 05-03-2018 TO 04-05-2018
(RELATING TO CIVIL BENCH - II) ALONG
WITH THE FOLLOWING MATTERS.]**

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1.	Cont.Cas(C)/104/2018	PALLAVI DEVI Versus SURESH KR. NATH	MR. P KATAKI MRS. M D BORUAH MRS R BEGUM	
2.	Cont.Cas(C)/106/2018	TILAK CH. TALUKDAR Versus KRISHNA GOHAIN AND 3 ORS.	MR. S BARMAN MR L RABHA	
3.	WP(C)/242/2018	SAHIDUR RAHMAN Versus THE STATE OF ASSAM	MR. M J BARUAH MS. L BAILUNG MS. P BARMAN	SC, EDU S SARMA
REMARK : P/APPEARENCE, FIXED				
4.	WP(C)/1413/2018	INSAF ALI SK. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R ISLAM MR. A S CHOUDHURY	SC, ELEM. EDU
5.	WP(C)/1418/2018	SULTANA RABIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR E U AHMED MR R KARIM	GA, ASSAM SC, ELEM. EDU
6.	WP(C)/1421/2018	MRIDULA SARMAH Versus THE GAUHATI UNIVERSITY AND 4 ORS.	MR. N ZAMAN MR T CHHETRI MR. A GANGULY	SC, G U, MR L P SARMA SC, HIGHER EDU SC, FINANCE DEPTT., MR B GOGOI
7.	WP(C)/1425/2018	ANIRBAN SEN AND 6 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR A R BHUYAN MR M U AHMED MR. S H ZAMAN MR. M A I HUSSAIN	SC, EDU
8.	WP(C)/1427/2018	JAHNABI DUTTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BORTHAKUR MR D GOGOI MR. U K DEKA	SC, SEC. EDU.

ORDERS

9. Review.Pet./102/2017 THE STATE OF ASSAM AND ANR MR. N BORAH
MR.D SAIKIA
Versus SC, EDUCATION
LEKHAN LAHAN L.P. SCHOOL MR.N SARMA
AND 2 ORS

REMARK : WITH WP(C) 388/15, 472/15, 287/15 & 369/15 (ALL D/O), FIXED

WITH

Cont.Cas(C)/357/2015 LEKHAN LAHAN L.P. SCHOOL, MR.D BORAH MR.R MAZUMDARR-2
LAKHIMPUR MR.N BORAH MR.N SARMA(R-2)
Versus MR.D CHETIA(R-2)
UDHAB CH. DAS AND ANR.

WITH

Cont.Cas(C)/358/2015 BALIPARA SINGIDOLONI MR.N BORAH
JANAJATI L.P. SCHOOL, MR.D BORAH
LAKHIMPUR
Versus
UDHAB CH. DAS AND ANR.

WITH

Cont.Cas(C)/366/2015 NITYANANDA BORAH MR.N BORAH MR.N SARMAR-2
Versus MS.M BORAH MR.D CHETIA(R-2)
UDHAB CH. DAS AND ANR. MR.R GOGOI MR.R MAZUMDAR(R-2)

WITH

Cont.Cas(C)/369/2015 HIRANYA KR. DEKA MR.R GOGOI MR.N SARMAR-2
Versus MR.N BORAH MR.R MAZUMDAR(R-2)
UDHAB CH. DAS AND ANR. MS.M BORAH MR.D CHETIA(R-2)

WITH

Review.Pet./105/2017 THE STATE OF ASSAM AND ANR SC, EDUCATION
MR.D SAIKIA
Versus MR.N SARMA
SRI HIRANYA KR DEKA AND MR.A DEKA
ANR

WITH

Review.Pet./106/2017 THE STATE OF ASSAM AND ANR MR.A DEKA
MR.D SAIKIA
Versus MR.N SARMA
NITYANANDA BORAH AND ANR SC, EDUCATION

WITH

Review.Pet./95/2017 THE STATE OF ASSAM AND ANR MR.A DEKA
MR.D SAIKIA
Versus MR.N SARMA
BALIPARA SINGIDOLONI
JANAJATI L.P. SCHOOL AND 2
ORS

Causelists generated on 13/02/2018 18:18:52



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Wednesday, 14th March 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES.]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF SUPPLEMENTARY LIST, IF TIME PERMITS.]

[AT 10:30 AM]

BEFORE:
HON BLE MR. JUSTICE KALYAN RAI SURANA
COURT NO.: 14

[SINGLE BENCH]

[CIVIL BENCH - I
THIS BENCH WILL TAKE UP SPECIAL HEARING
LIST DATED 05-03-2018 TO 04-05-2018
(RELATING TO CIVIL BENCH - I MAC & RFA
MATTERS) ALONG WITH THE FOLLOWING
MATTERS]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1.	RFA/13/2012 with I.A.(Civil)/943/2016	THE STATE OF ASSAM Versus MAHTAB HUSSAIN AND ORS	MR.P S DEKA JR. GA, ASSAM	MR.M DAS MR.B TALUKDAR MR.A DUTTA MR.N DUTTA MS.T TALUKDAR MR.S DUTTA MR.A K CHOUDHURY MR.K K BHATTACHARJEE MR.K K BHATTACHARYYA MR. A K BHATTACHARYYA MR.A K BHATTACHARJEE MR.D K BHATTACHARYYA
	REMARK : P/H, BY SLIP,I.A.(C) 1216/16 AND REV.PET. 10/10(BOTH D/O), WITH LCR AND P.B.-3,[AT 2:00 P.M.]			
	WITH I.A.(Civil)/943/2016 In RFA/13/2012	MAHTAB HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS.	DRA K BHATTACHARJEE MR.A K CHOUDHURY MR.K K BHATTACHARJEE MR.D K BHATTACHARYYA MR.M TALUKDAR MR.S DUTTA	MR.M DAS MR.P S DEKA MR.N DUTTA MR.A DUTTA GA, ASSAM MR.B TALUKDAR

Causelists generated on 13/02/2018 18:19:04



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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Web :www.ghconline.gov.in

[For Wednesday, 14th March 2018]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF SUPPLEMENTARY LIST, IF TIME PERMITS.]

[AT 10:30 AM]

BEFORE:
HONOURABLE MR. JUSTICE HITESH KUMAR SARMA
COURT NO.: 18

[SINGLE BENCH]

[CRIMINAL SINGLE BENCH]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1.	Bail Appln./423/2018	HAJARAT ALI @ BUSHA Versus THE STATE OF ASSAM	MR. B C CHOUDHURY MR. D PHUKAN MR. M SARMA	PP, ASSAM
2.	Bail Appln./424/2018	SHARIFUL HAQUE @ APA @ TIKLA Versus THE STATE OF ASSAM	MR. A K AZAD MS. P PHUKAN	PP, ASSAM
3.	Bail Appln./425/2018	JAIRAM BORAH AND 3 ORS. Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR N HASAN MR C CHAKRAVORTY MS S KAKATI	PP, ASSAM
4.	Bail Appln./426/2018	HASIM ALI @ BHAITI Versus THE STATE OF ASSAM	MR. M RAHMAN MR I HUSSAIN	PP, ASSAM
5.	Bail Appln./427/2018	ISMAIL ALI MULLHA AND ANR. Versus THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL	PP, ASSAM
6.	Bail Appln./428/2018	DIPANKAR KR. DAS Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. P K MEDHI	PP, ASSAM
7.	Bail Appln./429/2018	LIANCHUNG NUNG AND 2 ORS. Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS. M MEDHI MS F BEGUM	PP, ASSAM
8.	Bail Appln./430/2018	LAKHAN BISWAS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MR D SAIKIA	PP, ASSAM
9.	Bail Appln./431/2018	PHANIDHAR TALUKDAR Versus THE STATE OF ASSAM	MRS J M KONWAR S NEWAR MR H AHMED K P RAJAK MR J HUSSAIN MR. R SALOI MR. R KALITA	PP, ASSAM
10.	Bail Appln./432/2018	GOPAL DAS AND ANR. Versus THE STATE OF ASSAM	MR. A CHAMUAH MR. S D ROY MR. P K BHUYAN MS. K BARPUJARI	PP, ASSAM

REMARK : B/O

11.	Bail Appln./433/2018	SAHJAHAN ALI @ PETLA @ SAJAHN ALI Versus THE STATE OF ASSAM		
	REMARK : B/O			
12.	Bail Appln./434/2018	BALEN BAISHYA @ BALIN BAISHYA AND 6 ORS. Versus THE STATE OF ASSAM	MR. A BORA MS. P DASGUPTA MR. D K BAIDYA MS. C CHOUDHURY MR. D GAGAI	PP, ASSAM
13.	AB/641/2018	NOSHER BHUYAN Versus THE STATE OF ASSAM	MR. P A AHMED MS I SHARMA	PP, ASSAM
14.	AB/685/2018	LABLU MIA LASKAR Versus THE STATE OF ASSAM	MR M J QUADIR MR. N ANSARI	PP, ASSAM
15.	AB/686/2018	MONIRUT ZAMAN Versus THE STATE OF ASSAM	MS. S K NARGIS MS. N DAS MS B HAZARIKA	PP, ASSAM
16.	AB/687/2018	ABDUL HASEN @ ABUL HUSSAIN Versus THE STATE OF ASSAM	MS. R CHOUDHURY MR D CHAKRABORTY MR. A H M R CHOUDHURY	PP, ASSAM
17.	AB/688/2018	KAJIMUDDIN SK. AND ANR. Versus THE STATE OF ASSAM	MR H HAQUE MR. P DAS MR A HUSSAIN	PP, ASSAM
18.	AB/689/2018	IKBAL HUSSAIN Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM
19.	AB/690/2018	ABDUL BATEN @ ABDUL ALI Versus THE STATE OF ASSAM	MR. M U MAHMUD MR. P K DAS MR. S HOQUE MR S ISLAM MR. M ALI	PP, ASSAM
20.	AB/692/2018	KISHORE DAHAL CHETRI Versus THE STATE OF ASSAM	B N SARMAH MS. B BARUAH MS B DAS	PP, ASSAM
21.	AB/693/2018	ANANTA CHANDRA KALITA AND 3 ORS. Versus THE STATE OF ASSAM	MR. K MUNIR MR. P K MUNIR	PP, ASSAM
22.	AB/694/2018	ATOWAR ROHMAN BHUYAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. N MAHAJAN MR N J DAS MR P K DAS MD R ALI	PP, ASSAM
23.	AB/695/2018	TITUN PAUL Versus THE STATE OF ASSAM	MR. P BORA MRS. M C DUTTA MR. A CHETIA	PP, ASSAM
24.	AB/696/2018	GOURANG RAY AND 3 ORS. Versus THE STATE OF ASSAM	MR. M AHMED MR. M HASAN MR. M HASAN MR. M HASAN MR. M HASAN	PP, ASSAM
25.	AB/697/2018	SHAH ALOM SHEIKH Versus THE STATE OF ASSAM	MR. N UDDIN MS F N AHMED MR. M ISLAM	PP, ASSAM
	REMARK : B/O			
26.	AB/698/2018	LAKHAN RAI Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR	PP, ASSAM
		<u>BAIL HEARING</u>		
27.	AB/2909/2017	NIZAM UDDIN Versus THE STATE OF ASSAM	MR.R DEV MRS.S BARAT	PP, ASSAM
	REMARK : FIXED			

28.	AB/91/2018	BIREN HIRA Versus THE STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
	REMARK : FIXED			
29.	AB/155/2018	MD. HELALUDDIN AHMED Versus THE STATE OF ASSAM	A CHAUDHURY MR. N MAHAJAN MR N J DAS P K DAS R ALI	PP, ASSAM
	REMARK : FIXED			
30.	Bail Appln./252/2018	SARAT NATH @ DOM AND ANR. Versus THE STATE OF ASSAM	MR. R BORUAH	PP, ASSAM
	REMARK : FIXED			
31.	AB/319/2018	SUSHIL NARZARY Versus THE STATE OF ASSAM	MR. A LAL MR A DEKA MR D SARMA MR. P K GARODIA	PP, ASSAM
	REMARK : B/O			
32.	AB/363/2018	MRIDUL SONOWAL Versus THE STATE OF ASSAM	MRS. B GOGOI MS. B SOREN	PP, ASSAM
33.	AB/517/2018	UTTAM KUMAR BASAK Versus THE STATE OF ASSAM	MR. F HAQUE MR M ALI MRS M SARMA MRS. J BHATTACHARJYEE	PP, ASSAM
	REMARK : FIXED			
34.	AB/659/2018	DINESH JOSHI Versus THE STATE OF ASSAM	MS M HAZARIKA MS. S KHOOND	PP, ASSAM
	REMARK : (CONNECTED WITH ITEM NO. 30 IN DAILY CAUSE LIST DTD. 14.03.2018 LISTED BEFORE THIS COURT.), FIXED			

Causelists generated on 13/02/2018 18:19:16



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Wednesday, 14th March 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES.]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF SUPPLEMENTARY LIST, IF TIME PERMITS.]

[AT 10:30 AM]

BEFORE:
HONOURABLE MR. JUSTICE MIR ALFAZ ALI
COURT NO.: 19

[SINGLE BENCH]

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 05-03-2018 TO 04-05-2018
(RELATING TO CIVIL BENCH - I) ALONG
WITH THE FOLLOWING MATTERS.**

**N.B.:- NO ADJOURNMENT WILL BE GIVEN
BY THE HON'BLE COURT SPECIALLY IN THE
'P.C. ACT.' MATTERS.]**

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
1.	CrI.Rev.P./163/2009	MD. MAJNUR ALI Versus THE STATE OF ASSAM AND ANR.	MR. U CHOUDHURY AMICUS CURIAE	MR.Z ALAM MRM J QUADIR PP, ASSAM MR.G UDDIN
REMARK : [AT 10:30 A.M.]				
MOTION				
2.	CrI.Rev.P./85/2018	JOY RAJ SARKAR @ JOY RAJ Versus DEBAPRIYA SHIL	MS. P BURAGOHAIN MR. M K NATH MR. D SUR	
	I.A.(CrI.)/166/2018	JOY RAJ SARKAR @ JOY RAJ Versus DEBAPRIYA SHIL	MR. D SUR MS. P BURAGOHAIN MR. M K NATH	
3.	CrI.Rev.P./86/2018	NUR ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR. C DAS MR. A RAHMAN	PP, ASSAM
4.	CrI.Pet./201/2018	GOURI SANKAR BISWAS Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MS P UPAMANYA MR G DEKA MR. N G KUNDU	PP, ASSAM
5.	CrI.Pet./202/2018	MUSAHID ALI Versus THE STATE OF ASSAM AND ANR.	MR N UDDIN MS F N AHMED MR. M ISLAM	PP, ASSAM
6.	CrI.Pet./203/2018	ABDUL HAMID SHEIKH Versus MUSSTT. ANNA BIBI	MR. A M KHAN MR. K H SAIKIA MR J ALI MD. R ALI	
7.	CrI.Pet./204/2018	GAUTAM NATH Versus SUMITA NATH	MR. S K GHOSH MS F AHMED	

8.	CrI.Pet./205/2018	MAINUL HOQUE @ MAINUL UDDIN	MD. M H CHOUDHURY MD T A CHOWDHURY	PP, ASSAM
		Versus THE STATE OF ASSAM AND ANR.		
		ADMISSION		
9.	CRP/15/2018 CAVT. NO. 1714/2017	MAHESH KR. YADAV	MR. D MAZUMDAR MR. S BISWAS	MR. K N CHOUDHURY, FOR CAVEATOR MR. J PATOWARY, FOR CAVEATOR
	REMARK : FIXED, BY SLIP	Versus THE AHMED TEA COMPANY		
	WITH I.A.(Civil)/112/2018	MONTU ROY	MR S K SARKAR_ MS. P DAS MS. B CHAUDHURY MS. S DAS	
		Versus AMIYA KUMAR ROY		
		FOR HEARING U/O XLI RULE II C.P.C.		
10.	RSA/62/2018	NALINI DEKA	MR. A B CHOUDHURY MS. P M AHMED	
		Versus ON THE DEATH OF NURJAHAN BEGUM HER LEGAL HEIRS MD. MAKIBUR RAHMAN AND 4 ORS,	MR. M K SHARMA MR. M A CHOUDHURY	
	WITH I.A.(Civil)/199/2018	NALINI KANTA DEKA	MR A B CHOUDHURY	
		Versus MUKIBUR RAHMAN		
11.	RSA/63/2018	MUSSTT. MATIRUNNESSA AND ANR	MR. I A TALUKDAR MR. S S RAHMAN MR. P BARMAN MR. N AMIN	
		Versus ON THE DEATH OF MAZIR UDDIN LASKAR HIS LEGAL HEIRS GIAS UDDIN LASKAR AND ORS		
		ORDERS		
12.	I.A.(Civil)/911/2017	M/S N.V. INTERNATIONAL AND ANR,	MRB KAUSHIK MS.A KAPINJAL	MR.C K S BARUAH MS. R B BORA, GA ASSAM MR.B GOGOI SC, FINANCE
	REMARK : FIXED	Versus THE STATE OF ASSAM AND 2 ORS,		
	WITH Arb.A./292313/2017 (Filing No)	M/S N.V. INTERNATIONAL AND ANR	MRB KAUSHIK MS.A KAPINJAL	
		Versus THE STATE OF ASSAM AND ANR		
13.	CrI.L.P./22/2018	GOBINDA BHUYAN	MR. B SARMAH	PP, ASSAM
	REMARK : CRL.APPL.____	Versus STATE OF ASSAM AND ANR		
	WITH I.A.(CrI.)/168/2018	GOBINDA BHUYAN	MR. B SARMAH	PP, ASSAM
		Versus STATE OF ASSAM AND ANR		
14.	I.A.(Civil)/781/2018	MUSST BUDHIMA AND 9 ORS	MD. S HUDA MR. N HOQUE MD. ARIF	
		Versus MD HABIBUR RAHMAN AND 8 ORS		
	WITH RSA/61/2018	MUSST BUDHIMA AND 9 ORS	MD. S HUDA MR. N HOQUE MD. ARIF MR.S HUDA	
		Versus MD HABIBUR RAHMAN AND 8 ORS		

HEARING

15. CrI.A./389/2013 RAMA KANTA NATH
Versus
STATE OF ASSAM MR.A GANGULY
MR.P BORA
MR.S K JAIN
MR.P C DEY
MR.A BORA
MR.N ZAMAN
MR.M HASSAN PP, ASSAM
- REMARK : LCR 3 FILES
16. CrI.A./34/2015 PRATIMA BORAH
Versus
BISWAJIT BORAH @ BISHNU MR.D K NATH
MS.Y DEKA
MS.B SHARMA
MR.S K BARKATAKI
MS.N DUTTA
- REMARK : LCR 3 FILES

Causelists generated on 13/02/2018 18:16:23

LEAVE NOTE OF ADVOCATES FOR 14/03/2018

1)	MR M SINGH	02-01-2018	To	02-04-2018
2)	MS. D SHARMA	06-02-2018	To	12-04-2018
3)	MS. A DAS	06-02-2018	To	16-03-2018
4)	MR. T N SRINIVASAN	23-02-2018	To	22-03-2018
5)	MR. K D CHETRI	26-02-2018	To	26-03-2018
6)	F BEGUM	27-02-2018	To	29-04-2018
7)	MR. P KHATANIAR	05-03-2018	To	14-03-2018
8)	MR U SARMA	28-02-2018	To	15-03-2018
9)	MISS. M DAS	07-03-2018	To	20-03-2018
10)	MR. R ALI	05-03-2018	To	15-03-2018
11)	MS. A DEVI	05-03-2018	To	20-03-2018
12)	MR. D K DAS	05-03-2018	To	14-03-2018
13)	MR A KUNDU	07-03-2018	To	20-03-2018
14)	MR. B SINHA	07-03-2018	To	23-03-2018
15)	MR. S K SINHA	07-03-2018	To	02-04-2018
16)	MR. P PATHAK	07-03-2018	To	29-03-2018
17)	MR. R K JAIN	08-03-2018	To	18-03-2018
18)	MR. S BARUAH	08-03-2018	To	16-03-2018
19)	MR. D BARUA	08-03-2018	To	16-03-2018
20)	MS. M DEKA	09-03-2018	To	28-03-2018
21)	MR. I ROFIQUE	09-03-2018	To	28-03-2018
22)	MR G R DEV	12-03-2018	To	21-03-2018
23)	MD B ZAMAN	09-03-2018	To	28-03-2018
24)	MR G C SHARMA	12-03-2018	To	19-03-2018
25)	MR G GOSWAMI	12-03-2018	To	18-03-2018
26)	MR. D DAS	12-03-2018	To	16-03-2018
27)	MR. R A CHOUDHURY	12-03-2018	To	26-03-2018
28)	MR. P P BARUAH	12-03-2018	To	14-03-2018
29)	MR. M KHATANIAR	12-03-2018	To	14-03-2018
30)	MR. R DE	14-03-2018	To	16-03-2018
31)	MR. R DAS	14-03-2018	To	15-04-2018
32)	MR. J SARMAH	12-03-2018	To	26-03-2018
33)	MR. D BORAH	13-03-2018	To	23-03-2018
34)	MR. D PATHAK	13-03-2018	To	23-03-2018
35)	MR. U C DAS	14-03-2018	To	16-03-2018
36)	MR. S P CHOUDHURY	14-03-2018	To	17-03-2018
37)	DR R C BORPATRA GOHAIN	14-03-2018	To	16-03-2018